

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.46/(MAH)/2014  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: Mr. Joseph Francis De'souza  
V/s.

M/s. Geo Chem Laboratories (Rajkot) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	MR. KARL SHROFF	COUNSEL	Kamat 1/b HARIANI & CO for Respondents.
	MS. TANWI KAMAT	ADVOCATE	
	Mr. Kaniya	Advo	[Signature]

**ORDER**

**C.P. No. 46/397, 398/CLB/MB/2014**

Ld. Counsel for both sides present.

At the request of both the sides, list this matter for hearing on 23<sup>rd</sup>  
December, 2016 for recording settlement.

sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 06.12.2016